HCT-M9

<u>.</u>			DATES OF THE MONTH UNDER REPORT	NO OF DAYS
1	Sunday/Second Saturday	•		DD
2	Gazetted/Local Holidays	•		DD
3	P.O. is on leave	•		DD
4	Number of Non-working days		•	DD
5	Net Working days	•	•	DD

- 1. Certified that no Bill of Road and Diet Money of witnesses who have been examined/allowed to go unexamined during the month under report is pending in the Court or, that all the witnesses have been paid the Road and Diet Money on the day of hearing and no bill is pending for payments in the *Nazarat* Section.
- 2. Certified that all the Judgments have been dictated, signed and pronounced within the prescribed time from the date of hearing the arguments.

Signature of the Presiding Officer

Statement of cases reserved for pronouncement of Judgments/Orders

n respect of	the Court of	
	(for the month of,	2016)

SI. No.	Title of the Case	case is reserved for	in which Judgment/		
1	2	3	4	5	6
<u></u>					<u> </u>

HCT-M9

STATEMENT SHOWING NUMBER OF MISC. APPLICATION(S) REGISTERED, DISPOSED OF ON THE DATE OF FILING ETC.

No. of Misc. Applications registered during the month	Nature of applications	applications disposed of	No. of applications in which more than one adjournment was granted after the service of respondents	Whether all the applications have been disposed of within 10 weeks from the date of filing of applications, if not, reasons thereof
	2	3	4	5

Signature of the Presiding Officer

HCT-M9

Statement showing number of un-examined witnesses in Civil/Criminal Cases

in respect of the Court of	
(During the month of, 2016)	

SI. No.	Particulars i.e., title and number of case	No. of witnesses though present allowed to go unexamined	Reasons for non-examination of witnesses
1	2	3	4
			-

(As modified with ref. to Order No. 89, dated 03.10.2015) FORM FOR MONTHLY STATEMENT

Page 1 of 6

Showing Court-wise number of Civil Cases institute	d, disposed of and	I pending with age-wise particu	lars fo	or the month	n of, 201
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- 1. Name of Presiding Officer......and name of Court.....and name
- 2. Number of working days during the month.....
- 3. Number of witnesses examined.....

			Age-	wise pe	ndency	of case	es from	ı last m	onth					Insti		on du nonth		he		s. No.3				Age-w	ise dis p	osal of	Contest	ted Cas	ses				
NAME OF CASES	(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007	(k) 2006	(I) 2005 & before	Total of (a) to (l) of Col. No.2	New Institu	(b) By Restoration	(c) By remand	(d) By transfer	(e) Otherwise	of Col. N	ses	(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007	00	(I) 2005 & before	Total of (a) to (l) of Col. No.7
1			<u> </u>		·	2			•		•		3		<u></u>	4			5	6						7				1			8
1. CIVIL WORK																												<u> </u>					
District or Court-wise																					<u> </u>				<u> </u>			ļ					<u> </u>
01. Title Suits				, and the second																													
02. Money Suits																												<u></u>					
03. RCC Cases																																	
04. Misc (J) Cases																																	
05. Title Execution Cases																																	
06. Money Execution Cases																				į													
07. Title Appeals																																	
08. Money Appeals																																	

			Age-	wise pe	endency	of cas	es fron	n last r	nonth					Ins	titutio	on du nonth		he		.3 + 5)				Age-w	⁄ise dis p	oosal of	Contes	ted Cas	ses				
NAME OF CASES	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	10	Total of (a)	New Ins	By Restoration	By remand	By transfer	Otherwise	Total of (a) to (e) of Col. No.4	Il No. of cases for disposal (Cols. No	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007		2005 & before	Total of (a) to (l) of Col. No.7
	(a)	(q)	(2)	€	(e)	(£)	(g)	(F)	Ξ	(S)	<u> </u>	€		(e)	(q)	(c)	D	(e)		Total	(a)	(q)	(c)	(P)	(e)	€	(g)	<u>E</u>	Ξ	5	<u>S</u>	=	
1				T		2	•		1				3		7	4			5	6				· - · · ·	· · · · · · · · · · · · · · · · · · ·	7		1	<u> </u>				8
09.RCC Appeals																																	
10. RCC Revision Cases																																	
11. Misc. Civil Appeals																																	
12. Claim cases u/s. 166, MV Act																																•	
13. Indian Succession Act/Succession/ G & W Act																·																	
14. Guardianship Cases																																	
15. Misc (Probate) Cases																																	
16. Title (Probate) Suits																																	
17. Title (Matrimonial) Suits																																	
18. Appointment of Receiver/Guardian																																	

			Age-	wise pe	ndency	of cas	es fron	n last m	nonth		1		.2	Insti		n du	ring th	ne	4.	(Cols.				Age-w	ise dis p	osal of	Contes	ted Cas	es				7.
NAME OF CASES	2016	2015	2014	2013	2012	2011	2010	5009	2008	2007	2006	Ö	otal of (a) to (l) of Col. No	New Institution	By Restoration	By remand	By transfer	Otherwise	to (e) o	No. of	2016	2015	2014	2013	2012	2011	2010	2009	2008	00	2006	2005 & before	otal of (a) to (I) of Col. No
	(a)	(q)	(c)	(p)	(e)	€	(g)	(h)	(E)	S	(≥	()		(a)	(q)	(C)	(p)	(e)	-	Total	(a)	(p)	(c)	(p)	(e)	(£)	(g)	(H)	(E)	(Î)	<u>왕</u>	=	
1						2							3			4			5	6						7							8
19. Other Family Court												<u> </u>								<u></u>					- · · -			, , , , , , , , , , , , , , , , , , ,					
20. Reference under LA Act																																	
21. Reference under ID Act																																	. 1981
22. Interlocutory matter under ID Act																				•													
23. Wakf matters																																	
24. Departmental Enquiry																																	
25. Arbitration (Execution) matters																																	
26. Other contested Civil Cases not covered above																																	
SUB-TOTAL (A)																																	

Page 4 of 6

2 to 24 mg --- .

			Age-	wise (dispo	sal of	f Unc	ontes	ted C	: ase s			6	total		Ag	e-wis	e pe n	denc	y of c	ases	at the	e end	of th	e mo	nth	wing	·	oosal in Jnits	14
NAME OF CASES	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005 & before	Total of (a) to (l) of Col. No.	al of Cols. 8 & 10 showing t disposal	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005 & before	tal of (a) to (l) of Col. 12 sho pendency	Contested	Uncontested	Total of (a) & (b) of Col. No.
	(a)	(q)	(၁)	(p)	(e)	Œ	(g)	(h)	(<u>:</u>)	(i)	(天)	Ξ		T ₀	(a)	(q)	(0)	(p)	(e)	(L)	(g)	<u>£</u>	(i)	(i)	중	\equiv	<u></u>	(a)	(Q)	
		<u> </u>					9						10	11		······································					12				1	T	13		14	15
1. CIVIL WORK													: 																<u></u>	
District or Court-wise															:	; ;														
01. Title Suits		·																												
02. Money Suits																														
03. RCC Cases																														
04. Misc (J) Cases																														
05. Title Execution Cases																														
06. Money Execution Cases																														
07. Title Appeals																														
08. Money Appeals																														

			Age-	wise	dispo	salo	f Unc	onte	sted C	:ases			6.0	ing		Ag	e-wis	e pen	denc	y of c	ases	at the	e end	of th	ne mo	nth	12	l ·	oosal in Jnits	0.14
NAME OF CASES	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	l Q	2005 & before	otal of (a) to (l) of Col. N	otal of Cols. 8 & 10 showi total disposal	2016	2015	2014	2013	2012	2011	2010	2009	2008	10	2006	2005 & before	Total of (a) to (l) of Col. showing pendency) Contested	Uncontested	otal of (a) & (b) of Col. N
	(a)	(q)	(၁)	(P)	(e)	(£)	(g)	<u>E</u>	Ξ	(5)	(天)	\equiv	- 	—	(a)	<u>Q</u>	(c)	(P)	(e)	(£)	(g)	(h)	(i)		공	=		(a)	<u>a</u>	
		1	1	1			9		<u> </u>				10	11		1	<u></u>		·····	· · ·	12	···-	· · · · · · · · · · · · · · · · · · ·	1	Ţ <u> </u>		13		14	15
09.RCC Appeals														-																
10. RCC Revision Cases																										·				
11. Misc. Civil Appeals																														
12. Claim cases u/s. 166, MV Act																														
13. Indian Succession Act/Succession/ G & W Act Cases																														
14. Guardianship Cases																														
15. Misc (Probate) Cases																														
16. Title (Probate) Suits																														
17. Title (Matrimonial) Suits																														
18. Appointment of Receiver/Guardian																														

Page 6 of 6

			Age-	wise	dispo	sal o	f Unc	onte	sted (Cases			6.0	g total		Αę	ge-wis	se pe r	nden	cy of c	ases	at th	e end	l of th	ne mo	nth	owing		posal in J nits	5.14
NAME OF CASES	a) 2016	b) 2015	c) 2014	d) 2013	e) 2012) 2011	5) 2010		•) 2007	() 2006	I) 2005 & before	Total of (a) to (l) of Col. N	otal of Cols. 8 & 10 showing disposal	a) 2016) 2015	c) 2014	(d) 2013	3) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007	(k) 2006	(I) 2005 & before	otal of (a) to (l) of Col. 12 sh pendency	(a) Contested	(b) Uncontested	Total of (a) & (b) of Col. No
	<u> </u>					E	(<u>s</u>)	<u>E</u>	Ξ	<u></u>	$ \Xi $		10	1 1	<u> </u>	<u>e</u>			(e)		12						<u>⊢</u> 13		14	15
19. Other Family Court matters					<u> </u>		<u> </u>	<u> </u>					10	11							12						13		<u>. </u>	1.0
20. Reference under LA Act								<u> </u>																						
21. Reference under ID Act														<u></u>																
22. Interlocutory matter under ID Act													·						<u> </u>											
23. Wakf matters																														
24. Departmental Enquiry																														
25. Arbitration (Execution) matters																														
26. Other contested Civil Cases not covered above																														
SUB-TOTAL (B)																														
TOTAL (A+B)																						4. , _ · · · · · · · · · · · · · · · ·	•							

CERTIFICATES TO MONTHLY STATEMENTS

1. Certified that—

- (a) all the judgments were pronounced within the prescribed time after hearing the final arguments;
- (b) all the adjourned sine die records of the case have been correctly shown as 'Pending' in the relevant column of the statement;
- (c) the total number of cases received by transfer during the month under report have been added to the relevant column of this statement;
- (g) The figures in Column No.13 tally with the results after subtracting figures appearing in Column No.11 from figure of Column No.6;
- (h) For the purpose of this statement, **original date of institution** in respect of **remand** and cases **restored** or **received by transfer** has been taken into consideration; and
- (i) Correctness of the figures has been verified by me.

NOTES TO MONTHLY STATEMENTS

- 1. The due date for reaching all the statements in High Court is 10th of every month of the succeeding month to which the statements relate. Delay, if any, in the submission of the statement is required to be explained in the forwarding letter.
- 2. Nature of cases indicated below Column No.1 is **not exhaustive but** illustrative. Only nature of cases on broad lines has been indicated.

FORM FOR MONTHLY STATEMENT

Page 1 of 10

- 1. Name of Presiding Officer......and name of Court.....and name of Court......
- 2. Number of working days during the month.....
- 3. Number of witnesses examined.....

		Α	ge-w	ise p e	ende	ncy of	case	s fror	n last	mon	th		<u>S</u>	In	stitut	ion d mont	_	the	Col.	for (+ 5)			Age-	wise	dispo	sal of	f Cor	ıteste	d Ca	ses	· .		
NAME OF CASES	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005 & before	otal of (a) to (I) of No.2	New Institution	By Restoration	By remand	By transfer	Otherwise	otal of (a) to (e) of No.4	Total No. of cases isposal (Cols. No.3	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	& befo	otal of (a) to (l) of No.7
	(a)	(q)	(c)	(p)	(e)	€	(g)	(h)	Ξ)	(<u>f</u>)	(X)	€	F	(a)	(q)	(c)	(p)	(e)	Ĕ	Ġ.	(a)	(q)	(c)	(p)	(e)	Œ	(g)	(F)	\equiv	S	<u>字</u>		_
1						,	2						3			4			5	6						7				······································	_		8
2. CRIMINAL WORK																							j		:								
District or Court-wise																																	
01. Sessions Cases: Type -I																																	
02. Sessions Cases: Type -II		Ī																													_		
03. Criminal Appeals																																	
04. Criminal Revisions																											;						
05. NDPS Act Cases																																	
06. Cases under the Protection of Children from Sexual Offences Act, 2012 triable by Special Judge																		•															
07. Other Cases under Special Act tried by Sessions Courts																																	
08. Warrant Procedure IPC Cases																																	
09. Warrant Procedure Cases under other Acts not included in this list					;																												
10. Summons Procedure IPC Cases																																	
11. Summons Procedure Cases under other Acts not included in this list																																	

		Δ	\ge-w	ise p e	ender	ncy of	case	s fror	n last	mon	th		. No.2	Ins		ion d mont	uring :h	the	I. No.4	for + 5)			Age	-wise	disp	osal c	of Co	ntest	ed C	ases		I. No. 7
NAME OF CASES	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005 & before	al of (a) to (l) of Col	New Institution	By Restoration	By remand	By transfer	Otherwise	al of (a) to (e) of Co	Total No. of cases isposal (Cols. No.3	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007		al of (a) to (l) of Co
	(a)	(q)	(c)	(p)	(e)	Œ	(g)	(h)	(!)	(<u>;</u>)	(k)	(:)	Tota	(a)	(q)	(c)	(p)	(e)	Tota	Р	(a)	(q)	(c)	(P)	(e)	€	(g)	<u>E</u>	Ξ	(î)	€ 3	= 10te
1							2				·		3			4			5	6						7	7					8
12. Summary Trial Cases under IPC																																
13. Summary Trial Cases under other Acts not included in this list																																
11. PFA Act/FS & S Act Cases																																
12. Electricity Act Cases																																
13. Essential Commodity Act Cases																									,							
14. Cases under 125, Cr. PC/Muslim Women (Protection on Divorce) Act																																
15. Domestic Violence Act Cases																																
16. NI Act Cases																																
17. MV Act Cases/Traffic Challan Cases																																
18. Excise Act Cases																																
19. Juvenile Act Cases			:																													

		Α	ge-w	ise pe	nden	icy of	case	s fror	n last	mon	th	•	<u>-</u> :	In	stitut	ion d	uring	the	-:	5)			Age-	wise (dispo	sal of	f Con	teste	d Case	2S		
NAME OF CASES) 2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006) 2005 & before	Total of (a) to (l) of Co No.2	a) New Institution	By Restoration	c) By remand	d) By transfer	otherwise	Fotal of (a) to (e) of Co No.4	Total No. of cases for disposal (Cols. No.3 +	3) 2016	5) 2015	.) 2014	3) 2013	(e) 2012	(f) 2011	(g) 2010	(1	· · ·	U) 2007 (k) 2006	700	otal of
	(e)	9	(C)	(p)	(e)	€	(g)	<u>E</u>	€	5	3	\equiv		(<u>e</u>)	(Q)		9	<u>(e</u>			(e)		ပ	р)	٥	7	<u> </u>	=	<u> </u>			R
1		<u> </u>		1	1	1	2			1	r		3	-	I	4 1	T		- 5	- 6	<u> </u>		- 1			,			1			+ -
20. Forest Act Cases																																
21. Wild Life Cases																																
22. Labour Act Cases																																
23. Weights & Measures Act Cases																																
24. Foreigners Act Cases /IM (D)T Act Cases																																
25. Cases under Passport Act & Rules made thereunder			<u> </u>									<u> </u>		ļ	<u> </u>	<u> </u>	<u> </u>	<u> </u>	<u> </u>	<u> </u>	<u> </u>											
26. Cinematography/ Copy Right Act Cases																																
27. Cruelty to Animal Act Cases																																
28. Gambling Act Cases																																
29. Tripura Police Act Cases									-																							
30. Tripura Shops & Establishment Act Cases					_																											
31. Cases of Atrocities on SC/ST																																
32.Prevention of Corruption (PC) Act Cases			 																													

		A	ge-wi	se pe	nden	icy of	case	s fror	n last	mor	nth		10.2	lns		i on du montl		the	10.4	osal			Age-	wise	dispo	sal o	f Cor	iteste	d Ca	ses		10.7
NAME OF CASES	2016	2015	2014	2013		2011	2010	2009	1	2007	2006	2005 & before	otal of (a) to (l) of Col. N	New Institution	By Restoration	By remand	By transfer	Otherwise	otal of (a) to (e) of Col. N	otal No. of cases for disp (Cols. No.3 + 5)	2016	1	2014	2013	2012	2011	2010	2009	2008	50	2006	10f (6
	(a)	(q)	(c)	(p)	(e)	(L)	(g)	(h)	Ξ	(5)	\ ≥	€	 	(a)	(q)	(c)	ਉ	(e)	 	├	(a)	(q)	(C)	(p)	(e)	(£)	(g)	(h)	Ξ	<u> </u>	≥ €	≡ <u> </u>
1				•			2						3			4			5	6						7				<u> </u>		8
33. Consumer Protection (CP) Act Cases																									•				:			
34. Arms Act Cases																:																
35. Information Technology (IT) Act Cases								 																								
36. Cases investigated by CBI and tried by Special Judicial Magistrates																																
37. Enquiry held as per order of the Hon'ble SC/HC			ļ									<u> </u>		ļ						<u> </u>						<u> </u>			\dashv			
38. Orders on Final Reports						:									:																	
39. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																																

		Α	\ge-w	ise p e	ender	ncy of	f case	es fro	m las	st mo	nth	————	<u></u>	In	stitut	ion d	uring	the	4_	3 +			Age-	-wise	dispo	sal o	f Cor	nteste	ed Ca	ses		J i
NAME OF CASES	a) 2016	(b) 2015	c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	700	(j) 2007	(k) 2006	(I) 2005 & before	otal of (a) to (l) of ((a) New Institution	(b) By Restoration	c) By remand	d) By transfer	e) Otherwise	of (a) to (e) ol. No.4	Total No. of cases for disposal (Cols. No.3	a) 2016	5) 2015	c) 2014	(d) 2013	(e) 2012	f) 2011	(g) 2010			200	(K) 2005 (I) 2005 & hefore	tal of (a) to (I) No.7
1		<u> ~ </u>	1	1 -		<u> </u>	2	<u>1 =</u>	1~	1	1 =		7	-		4	ا ت	<u> </u>	5	6	<u> </u>					7	<u> </u>	=	<u> </u>			. ⊢ S
40. Cases settled through mediation							-	T	T	T^{-}	1		 							0												
41. Bail Applications u/s. 438 & 439 of Cr.P.C	·			 			-	 			- 																		\dashv			
42. Other Bail Application			<u> </u>		1															· · · · · · · · · · · · · · · · · · ·										· · · · · · · · · · · · · · · · · · ·		
43. Other Misc. Cases not covered above						 																										
44. Other Crl. Cases not covered above																		<u> </u>														
45. Casess tried by the Juvenile Justice Board																				·												
SUB-TOTAL (C)																		•														

		•	Age	-wise	disp	osal c	of Und	onte	sted (Cases	5		Col.	10 Sal		Age	-wise	pende	ency o	of case	es at	the e	nd of	the r	nonth)	ol. 12 :y	,	posal in Jnits	ا م
NAME OF CASES	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004	2003	2002 & before	tal of (a) to (I) of No.9	otal of Cols. 8 & . owing total dispo		∙ ←		2010	2009	2008	2007	2006	2005	2004	2003	2002 & before	l of (a) to (l) of C showing pendenc	Contested	Uncontested	Fotal of (a) & (b) c Col.No.14
	(a)	(q)	(c)	(P)	(e)	(£)	(g)	(H)	(i)	(i)	(k)	(1)	10	L ds	9	<u>(</u> 2)	(c)	(p)	(e)	(f)	(g)	(h)	(i)	(i)	(k)	(1)	Tota	(e)	(q)	
					<u> </u>		9				······································		10	11					,	1	2			······································			13		14	15
2. CRIMINAL WORK																			<u> </u>											
District or Court-wise																							:							
01. Sessions Cases: Type -I																														
02. Sessions Cases: Type -II																														
03. Criminal Appeals										·																				
04. Criminal Revisions																							:							
05. NDPS Act Cases																														
06. Cases under the Protection of Children from Sexual Offences Act, 2012 triable by Special Judge																														
07. Other Cases under Special Act tried by Sessions Courts																													-	
08. Warrant Procedure IPC Cases																							:							
09. Warrant Procedure Cases under other Acts not included in this list																														
10. Summons Procedure IPC Cases																														
11. Summons Procedure Cases under other Acts not included in this list																														

			Age-	wise	dispo	osal c	of Unc	onte	sted (Cases	5		Co .	10 osal		Age-	wise p	ende	ency o	of cas	es at	the e	nd of	the r	month	ጉ	cy 12	1	posal in Jnits	of
NAME OF CASES	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005 & before	otal of (a) to (I) of No.9	Total of Cols. 8 & showing total disp	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005 & before	tal of (a) to (I) of C showing penden	Contested	Uncontested	Total of (a) & (b) Col.No.14
······································	(a)	(Q)	(c)	(p)	(e)	(f)	(g)	(h)	(E)	(j)	중	(=)		,	(a)	<u>(a)</u>	(၁)	(g)	(e)	Œ	(g)	(h)	Ξ	(S)	(X	€	P	(a)	(q)	
· · · · · · · · · · · · · · · · · · ·		_	····				9					<u>.</u>	10	11						1	.2						13		14	15
12. Summary Trial Cases under IPC							:																				-			
13. Summary Trial Cases under other Acts not included in this list		:																												
11. PFA Act/FS & S Act Cases																														
12. Electricity Act Cases																														
13. Essential Commodity Act Cases																														
14. Cases under 125, Cr. PC/Muslim Women (Protection on Divorce) Act						:																								
15. Domestic Violence Act Cases																														
16. NI Act Cases																														
17. MV Act Cases/Traffic Challan Cases																														
18. Excise Act Cases						_																								
19. Juvenile Act Cases								:																					· • • • • • • • • • • • • • • • • • • •	

والجرائي فطف الأراء

	:		Age	-wise	dispo	osal c	of Unc	onte	sted (Cases			. No.9	owing		Age-w	vise p	ende	ncy o	f case	es at t	he er	nd of	the n	nonth)	ol. 12 V	ł	posal in Jnits	No.14
NAME OF CASES	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005 & before	al of (a) to (l) of Col	al of Cols. 8 & 10 sh total disposal	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005 & before	tal of (a) to (l) of Co showing pendence	Contested	Uncontested	al of (a) & (b) of Col.
	(a)	<u>a</u>	(c)	(p)	(e)	(£)	(g)	(H)	Ξ	(5)	(k)	()	Tot	Tot	(a)	(q)	(c)	(p)	(e)	€	(g)	(F)	Ξ	(5)	(<u>x</u>	(1)	₽ L	(a)	(p)	Tota
							9						10	11				_	·	12	2						13		14	15
20. Forest Act Cases				:																										
21. Wild Life Cases																														
22. Labour Act Cases													•														· · · · · · · · · · · · · · · · · · ·			
23. Weights & Measures Act Cases													:																·	
24. Foreigners Act Cases /IM (D)T Act Cases													. <u> </u>												-					
25. Cases under Passport Act & Rules made thereunder														·····													. <u> </u>			
26. Cinematography/											<u> </u>	• •		· · · · · · · · · · · · · · · · · · ·																
Copy Right Act Cases												- 1													ł					
27. Cruelty to Animal Act Cases																														
28. Gambling Act Cases																											<u> </u>			
29. Tripura Police Act Cases															<u> </u>															
30. Tripura Shops & Establishment Act Cases						:																								
31. Cases of Atrocities on SC/ST																	-										· · · · · · · · · · · · · · · · · · ·			
32.Prevention of Corruption (PC) Act Cases													. - -														, , , , , , , , , , , , , , , , , , ,			

			Age	-wise	disp	osal	of Un	conte	ested	Case	:S		0.9	g total		Age-	wise _I	pende	ency o	of cas	es at 1	the e	nd of	the r	nonth	1	12	ĺ	oosal in Jnits	5.14
NAME OF CASES	(a) 2016	(b) 2015	(c) 2014	1				Ī	ł	(j) 2007	200	(I) 2005 & before	Total of (a) to (I) of Col. N	ls. 8 & 10 showin disposal	(a) 2016	1	(c) 2014		(e) 2012	1	(g) 2010	(h) 2009		(j) 2007		(I) 2005 & before	Total of (a) to (l) of Col. showing pendency	(a) Contested	(b) Uncontested	Total of (a) & (b) of Col.No
						<u> </u>	9		<u></u>	<u> </u>		<u>j</u>	10	11	 		1	1	<u> </u>	 1	 2	<u> </u>	<u> </u>				13		14	15
33. Consumer Protection (CP) Act Cases																														
34. Arms Act Cases																														
35. Information Technology (IT) Act Cases																														
36. Cases investigated by CBI and tried by Special Judicial Magistrates											:																		· · · · · · · · · · · · · · · · · · ·	
37. Enquiry held as per order of the Hon'ble SC/HC																														
38. Orders on Final Reports					<u> </u>																									
39. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade									į																					

		1	Age	-wise	dispo	osal d	of Un	conte	ested	Case	! S		No.9	wing		Age-	wise p	ende	ncy o	f case	es at t	he e	nd of	the r	nonth	1	l. 12	1	oosal in J nits	Vo.14
NAME OF CASES	(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	201			(j) 2007	(k) 2006	(I) 2005 & before	Total of (a) to (l) of Col.	Total of Cols. 8 & 10 sho total disposal	(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012		(g) 2010	(h) 2009		(j) 2007	(k) 2006	(I) 2005 & before	Total of (a) to (l) of Col showing pendency	(a) Contested	(b) Uncontested	Total of (a) & (b) of Col.
							9						10	11						1	2				•		13		14	15
40. Cases settled through mediation																														
41. Bail Applications u/s. 438 & 439 of Cr.P.C																							- 							
42. Other Bail Application																				:										
43. Other Misc. Cases not covered above													_														• -		· • · • · •	
44. Other Crl. Cases not covered above																		:									···			
45. Casess tried by the Juvenile Justice Board																														
SUB-TOTAL (D)																														
TOTAL (C+D)																														
GRAND TOTAL (A+B+C+D)																. •		•				· · · · · · · · · · · · · · · · · · ·								

CERTIFICATES TO MONTHLY STATEMENTS

1. Certified that—

- (a) all the judgments were pronounced within the prescribed time after hearing the final arguments;
- (b) all the adjourned sine die records of the case have been correctly shown as 'Pending' in the relevant column of the statement;
- (c) the total number of cases received by transfer during the month under report have been added to the relevant column of this statement;
- (d) The figures in Column No.13 tally with the results after subtracting figures appearing in Column No.11 from figure of Column No.6;
- (e) For the purpose of this statement, **original date of institution** in respect of **remand** and cases **restored** or **received by transfer** has been taken into consideration; and
- (f) Correctness of the figures has been verified by me.

NOTES TO MONTHLY STATEMENTS

- 1. The due date for reaching all the statements in High Court is 10th of every month of the succeeding month to which the statements relate. Delay, if any, in the submission of the statement is required to be explained in the forwarding letter.
- 2. Nature of cases indicated below Column No.1 is **not exhaustive but illustrative**. Only nature of cases on broad lines has been indicated.